

लेबर यूनियन को तो भेजी गई, लेकिन उसकी कोई कोपी मैनेजमेंट को नहीं भेजी गई। और इस बीच में हुआ क्या मान्यवर, कि 10 मई को लेफ्टिनेन्ट गवर्नर ने फोन किया लेबर कमिश्नर को कि आप रिकवरी आर्डर इश्यू कीजिए और एटेंच कीजिए और लेबर कमिश्नर ने कमिश्नर को फोन किया। उसके फलस्वरूप यह रिकवरी सर्टिफिकेट इश्यू हुआ और 21 तारीख को जब मैनेजमेंट ने आबैक्शन फाइल किया तो उस को कोई मौका नहीं दिया गया और 22 तारीख को एटेंचमेंट कर दिया गया। यह तो स्थिति है श्रीमन्, दिल्ली की... (Time bell rings) अभी हमारे मेम्बर ने कहा कि लखनऊ में दो मौतें हो गई। मान्यवर, लोक सभा में मिनिस्टर आफ लेबर ने बताया है कि क्रानिक पेशेन्ट्स थे और बीमार थे, बहुत दिनों से उनका ट्रीटमेंट हो रहा था, उसके बाद मृत्यु हुई। यह भी कहा गया है कि नेशनल हैराल्ड के जा वकस है लखनऊ के, उनका भी पेमेंट नहीं हुआ है। मान्यवर, उनका भी पेमेंट हुआ है। उसके बाद लाकड़ाऊट कर दिया गया है।

तो यह जो सरकार की नीति है हरासमेंट की, हम इसकी निंदा करते हैं। 2 लाख रुपये का एडवर्टाईजमेंट य० पी० सरकार देती थी, वह उसने बद कर दिया है। 10 लाख रु० उनको य० पी० सरकार से लेना है, वह नहीं दिया जा रहा है। 2000 करोड़ रुपये प्राविडेंट फंड का देश भर में बाकी है, कोई रिकवरी नहीं हो रही है—5 लाख रु० चूकि नेशनल हैराल्ड को देने का है। यह पॉलिटिकली मोटिवेटेड है, हम इसकी अवहेलना करते हैं। हम इसकी निंदा करते हैं और प्रॉटेस्ट के रूप में यहां से वाक-आऊट करते हैं।

(At this stage, the hon. Member left the Chamber)

REFERENCE TO THE ALLEGED ATROCITIES ON CLASSES IN MON-BACKWARD CLASSES IN MONGHYR DISTRICT, BIHAR

SHRI HARKISHAN SINGH SURJEET (Punjab): Mr. Chairman, Sir, I want to bring to your kind notice through a special mention the question of continuous atrocities against the Harijans and the backward classes in Bihar. This is happening again and again. Not only once, but four or five times we have discussed this question here in this House. In

fact it is the landlords who are ruling in Bihar.

SHRI ANANT PRASAD SHARMA (Bihar): Not the Janata Party.

SHRI HARKISHAN SINGH SURJEET: Whether it is the Congress Party or the Janata Party, it is the landlords who are ruling in the rural side and the questions of land and wages are the root cause. It is being stated by everybody that nothing can happen without a political will and nothing has happened in Bihar. Even today, the landlords are occupying thousands of acres of land. They are evicting the tenants and their houses are being burnt. Here I want to bring to your notice a recent happening. Earlier Belchi was there and so many other places were there. What happened is this. A terrible incident took place in the villages of Cheelkodi, Mushari Tola, Bhagwanpur and Naya Tola in Monghyr District, Bihar, on the 11th of May, 1979. A gang of 400 lathi-weilding goondas belonging to Shri Dharmnath Singh, one of the biggest landlords of Aloli village, attacked the residents of the above villages in the early hours of 11th May, 1979. They ransacked the huts of the residents, looted their belongings and burnt their dwelling places. Most of the residents of these villages belong to Scheduled Castes and backward communities.

The most deplorable thing was that the Police Chief of the Aloli Police Station, namely Shri Chandrama Singh, along with his armed personnel went to these village before this attack and arrested all the menfolk. Therefore, when the goondas attacked the houses there were only women and children who were attacked and molested by the goonda gang. Nearly 80 huts belonging to these poor Harijans and backward communities were burnt.

Shri Ganesh Shanker Vidyardhi, CPI(M), M.L.A., Bihar Assembly along with others visited the area

[Shri Harikishan Singh Surjeet]

and heard the harrowing tales of atrocities from the womenfolk of the above-mentioned villages and came to know that the said Police Chief of Alohi Thana also belongs to the gang of the local landlord and made it easy for the landlord and his henchmen to attack and loot the villagers, mostly Harijans. He also found that the top police officials including the Superintendent of Police and the District Collector were openly siding with the landlord and did not even visit the area of the incident.

Sir, I demand that an immediate judicial enquiry should be instituted and all relief and rehabilitation should be provided to the victims of the carnage which took place in Monghyr District on 11th May, 1979.

**REFERENCE TO THE BOOK
TITLED 'MY DAYS WITH NEHRU'
BY SHRI M. O. MATHAI.**

SHRI BHUPESH GUPTA (West Bengal): Sir, you will remember, previously, I think it was last year, I brought to the notice of the House a certain book titled, 'Reminiscences of Nehru Age' by Mr. M. O. Mathai who used to be the Special Assistant to Pandit Jawaharlal Nehru, and whom we exposed in this House and who had to leave the Government. Naturally, this gentleman is very angry with me.

Now, Sir, I bring to your notice his latest publication, 'My Days With Nehru'. It has just come out. Sir, it seems Mr. Mathai is running amuck to denigrate the public life and to defame the country. How this scandal-monger would be controlled. I cannot say because the laws of the land are such that it is not easy to control such a scandal-monger. But, Sir, we should take note of it.

Sir, in this connection, I am particularly concerned with the activities of the Intelligence Branch, once again reported in this book. And this is

used, Sir, to say all kinds of stories. Now, Sir, I am bringing it to the notice of the House with a view to asking the Government as to what they are going to do with their Intelligence Branch, the IB. It seems, it is being used for all kinds of purposes.

Sir, as you know, in the earlier book, 'Reminiscences of the Nehru Age', Mathai left a page blank with one word, 'She'. And he said this chapter had been withdrawn. What that chapter is nobody knows, and who it means, nobody knows. But this is his style to sell his books. Now, Sir, in the latest book, the same technique he has adopted. We are not concerned with the book. He wants to boost the sale of his books. But we are concerned with our dignity in public life, and how the Intelligence Service works.

Sir, in the prologue of the book, he writes:

"The story of a Film' is a new chapter I wrote for the second book. It contains sensational stuff. The film covers the happening in the Dwaraka Suite of Rashtrapati Bhawan in the afternoon of a day in 1966 and was taken by a senior member of the Government's Intelligence Service well-known to me (now retired). The person involved should thank the stars that the film, by a quirk of fate, fell into my safe hands. I am not including the chapter in this book for the reasons mentioned in the preceding paragraph. The publication of the chapter might also cause international repercussions harmful to the country. The central figure, I mean the other person, in both the chapters is the same."

Now, Sir, what I rise is, how the Government is going to tackle such a matter.

SHRI ANANT PRASAD SHARMA (Bihar): Government is sleeping.

SHRI YOGENDRA MAKWANA (Gujarat): You know, Sir, Government is paying.